

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 13.12.2019 (FRIDAY)**  
**COURT OF CHAIRPERSON**  
**10: 40 AM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. Justice Venugopal M., Member (Judicial).

For Orders (For Renewal of FDR)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition Appeal (AT) No. 23 of 2017	Khanduja Coal Transport Co. Vs. Competition Commission of India & Ors.	Amar Ramani Jatin Kumar	Arjun Krishnan (R-1) Uddyam Mukherjee (R-2)
2.	Competition App. (AT) No. 34 of 2018	Indo National Ltd. Vs. Competition Commission of India & Ors.	Anuj Berry	Udayan Jain-R1
3.	Competition App. (AT) No. 37 of 2018	Hemant Gupta Vs. Competition Commission of India	A. Chakrabarty	Udayan Jain-R1
4.	Competition App. (AT) No. 39 of 2018	R.P. Khaitan & Ors. Vs. Competition Commission of India	A. Chakrabarty	Udayan Jain-R1
5.	Competition. App. (AT) No. 86 of 2018	Balrampur Chini Mills Ltd Vs. CCI & Ors	Gautam Shahi	Navdeep Singh Suhag-CCI
6.	Competition. App. (AT) No. 87 of 2018	Pushpa M Vs. CCI & Ors <b>With</b>	Ravisekhar Nair	Avinash Sharma-R1 Abhijeet Sinha-R2
7.	Competition. App. (AT) No. 88 of 2018	Jainuddin Thanawala Vs. CCI & Ors <b>With</b>	Ravisekhar Nair	Avinash Sharma-R1 Abhijeet Sinha-R2 Mohit Gouri-R3 Deeksha Manchanda-R4
8.	Competition App. (AT) No. 89 of 2018	Joeb Thanawala Vs. Competition Commission of India & Ors. <b>With</b>	Ravisekhar Nair	Avinash Sharma Abhijeet Sinha-R2
9.	Competition App. (AT) No. 90 of 2018	Geep Industries (India) Pvt. Ltd. Vs. Competition Commission of India & Ors.	Ravisekhar Nair	Avinash Sharma-R1 Abhijeet Sinha-R2
10.	Competition. App. (AT) No. 92 of 2018	Mawana Sugars Ltd. Vs. Competition Commission of India & Anr.	P.L. Bhalla	

11.	Competition App. (AT) No. 93 of 2018	Dalmia Bharat Sugar & Industries Ltd. Vs. Competition Commission of India & Anr.	M.M. Sharma	Sanyat Lodha-R1
12.	Competition App. (AT) No. 94 of 2018	Uttam Sugar Mills Ltd. Vs. Competition Commission of India & Ors.	Sanjeev Kumar Singh	Sanyat Lodha- R1
13.	Competition Appeal (AT) No. 96 of 2018	Karnataka Film Chamber at Commerce (KFCC) & Anr. Vs. Competition Commission of India & Anr.	Aakanksha Kaul	Mayank Bansal-R1

#### For Orders

14.	Comp. App. (AT) (Ins) No. 1220 of 2019	India Power Corporation Ltd. Vs. Meenakshi Energy Ltd Through Resolution Professional R. Ravi Shankar Devarakonda & Ors.	Arijit Mazumdar	Biswajit Dubey
15.	Comp. App. (AT) No. 271 of 2019	State Bank of India. Vs. India Power Corporation Ltd. & Ors.	Sumit Attri	Rishav Banerjee
16.	Comp. App (AT) (Ins) No. 1276 of 2019	Committee of Creditors of Metalyst Foding Ltd. Vs. Consortium of Deccan Value Investors LP & DVI PE (Mauritius) Ltd. & Ors. <b>With</b>	Nikhil Mathur	Rohan
17.	Comp. App (AT) (Ins) No. 1281 of 2019	Deccan Value Investors L.P. & Anr. Vs. Dinkar Venkatasubramanian & Anr.	Mahesh Agarwal	Anannya Ghosh
18.	Comp. App. (AT) (Ins) No. 1290 of 2019	Principal Commissioner of Income Tax Central -2, Chennai Vs. C. Ramasubramaniam Resolution Professional for Surana Corporation Ltd.	Lakshmi Gurung	P.V. Dinesh
19.	Comp. App (AT) (Ins) No. 1333 of 2019	Lingamaneni Ramesh Vs. MTU Maintenance Berlin – Brandenburg GmbH & Anr.	Swapnil Gupta	Vishal Binod-R1
20.	Comp. App (AT) (Ins) No. 1354 of 2019	Neeraj Jain Vs. Cloudwalker Streaming Technologies Pvt Ltd & Anr.	Nikhil Mathur	Vishal Ganda
21.	Comp. App (AT) No. 292 of 2019	Rahul Kumar Vs. VM Classes (P) Ltd & Ors.	Nityanand Mahato	
22.	Comp. App. (AT) No.325 of 2019	Shankar Sundaram Vs. Amalgamations Ltd. & Ors. <b>With</b>	Shantanu Singh	

23.	Comp. App. (AT) No.328 of 2019	Shankar Sundaram Vs. Amalgamations Ltd (P) & Ors.	Shantanu Singh	
-----	-----------------------------------	---	----------------	--

**For Admission (Fresh Cases)**

24.	Comp. App. (AT) (Ins) No. 1440 of 2019	Phaethon International Company AG Vs. Steel Authority of India	Ankur Kashyap	
25.	Comp. App. (AT) (Ins) No. 1442 of 2019	Suresh Narayan Singh Vs Tayo Rolls Ltd	Suhita Mukhopadhyay	
26.	Comp. App. (AT) (Ins) No. 1443 of 2019	Sunila Sahu Vs. Tata Steel Ltd & Ors.	Rakesh Kumar	
27.	Comp. App. (AT) (Ins) No. 1444 of 2019	Innova Home Buyers Neyveli Association Vs. DMI Finance Pvt Ltd & Ors.	Goutham Shivshankar	
28.	Comp. App. (AT) (Ins) No. 1445 of 2019	Sandeep Kumar Gupta Vs. Committee of Creditors, Through JFC Finance Ltd.	Ashu Kansal	
29.	Comp. App. (AT) (Ins) No. 1446 of 2019	MB Power (Madhya Pradesh) Ltd. Vs. Savan Godiawala Liquidator of Lanco Infratech Ltd.	Varsha Banerjee	
30.	Comp. App. (AT) (Ins) No. 1448 of 2019	Bank of India & Anr. Vs. Coastal Oil Gas Infrastructure Pvt Ltd.	V. Seshagiri	
31.	Comp. App. (AT) (Ins) No. 1449 of 2019	CYCLO Transmissions Ltd. Vs. Industrial Development Bank of India	Ashutosh Thakur	
32.	Comp. App. (AT) (Ins) No. 1450 of 2019	Debasish Som Vs. Meenakshi Energy Ltd. Through Resolution Professional R. Ravi Shankar Devarakonda & Anr.	Arijit Mazumdar	Bishwajit Dubey

**For Admission (After Notice)**

33.	Comp. App. (AT) (Ins) No. 1328 of 2019	LIC Housing Finance Ltd. Vs. CA Kannan Tiruvengadam & Ors.	Arushi	Shreyas Edupuganti-R1
34.	Comp. App. (AT) (Ins) No. 1134 of 2019	Bhawani Shankar Sharma, Chairman of Supreme Infrastructure India Ltd. Vs. Vikas Shuttering Store Pvt. Ltd. & Anr.	Saakar Sardana	Sidharth Bhargava-R1 Mrinali Prasad-R2
35.	Comp. App (AT) (Ins) No. 150 of 2019	Jagbasera Infratech Pvt Ltd. Vs. Rawal Variety Construction Ltd.	Sumant Bharadwaj	Narender Singh Yadav

36.	Comp. App. (AT) (Ins) No. 162 of 2019	Unistill Alcoblends Pvt. Ltd. Vs. India Brewery & Distillery Pvt. Ltd.	Ranjeet	Balaji Srinivasan
37.	Comp. App. (AT) (Ins) No. 611 of 2019	TUF Metallurgical Pvt Ltd. Vs. Wadhwa Glass Processors Pvt Ltd.	Vikash Jain	Vineet Arora
38.	Comp. App. (AT) (Ins) No. 625 of 2019	Prayag Polytech Pvt. Ltd. Vs. I World Digital Solution Pvt. Ltd.	Vipul Ganda	Nikhil Kohli
39.	Comp. App (AT) (Ins) No. 699 of 2019	Rahul Aneja. Vs. Sushant Aneja & Anr.	Sumit Shukla	Bharat Arora
40.	Comp. App. (AT) (Ins) No. 752 of 2019	Andal Bonumalla. Vs. Tomato Trading LLP & Ors.	Bommineni Vivekananda	Piyush Bhardwaj
41.	Comp. App. (AT) (Ins) No. 790 of 2019	Naik Environmental Engineers Pvt Ltd. Vs. IndiaBulls Construction Ltd.	Prabhat Chaurasia	Sumesh Dhawan
42.	Comp. App. (AT) (Ins) No. 800 of 2019	S.Shivaswamy RP and Liquidator of Le Ecosystem Technology India Pvt Ltd. Vs. Concentrix Daksh Services India Pvt Ltd & Anr.	Madhvam Sharma	
43.	Comp. App. (AT) (Ins) No. 875 of 2019	Ashish Mohan Gupta. Vs. The Liquidator of M/S Hind Motors India Ltd (In Liquidation)	Anannya Ghosh	Mohana Nijhanoan
44.	Comp. App (AT) No. 151 of 2019	Rachakonda Siva Kumar. Vs. Gagan Aerospace Ltd & Anr. <b>With</b>	D. Abhinav Rao	Nikhil Jain-R1& 2
45.	Comp. App (AT) No. 153 of 2019	Rachakonda Siva Kumar. Vs. Gagan Aerospace Ltd & Anr. <b>With</b>	D. Abhinav Rao	Nikhil Jain-R1& 2
46.	Comp. App (AT) No. 200 of 2019	Rachakonda Siva Kumar Vs. Gagan Aerospace Ltd. & Anr.	D. Abhinav Rao	Nikhil Jain-R1& 2

#### For Hearing

47.	Comp. App. (AT) (Ins) No. 1048- 1049 of 2019	MSC Mediterranean Shipping Company S.A. Vs. C.A. Kannan Tiruvengadam, R.P. of BRG Iron & Steel Company Pvt. Ltd.	S. Ghosh	Rishav Banerjee
-----	--	--	----------	-----------------

**02: 00 PM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).**

**For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	I.A No. 2640 & 3210 of 2019 in Comp. App. (AT) No. 57 of 2019	Atlas Cycles (Haryana) Ltd. & Ors. Vs. Vikram Kapur & Ors.	Saumya Gupta	Niladree Chatterjee-R (1& 2) Meenakshi Singh-R (5& 13)
<b>2.</b>	I.A. No. 3051 of 2019 in Comp. App. (AT) No. 267 & 278 to 308 of 2018	Adarsh Buildestate Ltd & Ors Vs. Union of India	Mahesh Agarwal	Ashim Sood (R-SFIO)

**For Admission**

<b>3.</b>	Review Application No. 25 of 2019 in Comp. App. (AT) (Ins) No. 531 of 2018	Central Bank of India Vs. Dinkar T. Venkatasubramanian, R.P. for Amtek Auto Ltd.	Reema Khorana	Srishti Kapoor-R-1(RP) Anushka Sharda-R3
<b>4.</b>	Review Application No. 14 of 2019 in Comp. App. (AT) (Ins) No. 437 of 2018	Ghanashyam Mishra & Sons Pvt Ltd. Vs. Orissa Manganese and Minerals Ltd. & Ors.  <b>With</b>	Mahesh Agarwal	Neha Nagpal (R-2), Shrinita (R-3), Shantanu Chaturvedi (R-SBI)
<b>5.</b>	Review Application No. 17 of 2019 in Comp. App. (AT) (Ins) No. 444 of 2018	Edelweiss Asset Reconstruction Co. Ltd. Vs. Orissa Manganese and Minerals Ltd.& Ors.	Sumant Batra	Mahesh Agarwal, Arjun Asthana (RP)

**Note: - The Court will rise at 03:00 PM.**

**Copy to: -**

- 1. Notice Board**
- 2. Reception**
- 3. Record File**
- 4. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By Order**  
**-sd/-**

**Registrar**